

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**C.P.(LB) No. 772/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2021**

Name of the Company: Meenakshi Associates Pvt Ltd  
V/s  
Gujarat Alkalies & Chemicals Ltd

Section 9 of the Insolvency and Bankruptcy  
Code,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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| 1. |  |  |  |  |
| 2. |  |  |  |  |

**ORDER**

**(through video conferencing/physical)**

Mr. Sunil Bhavsar, Advocate appeared on behalf of Petitioner. Mr. Kritikant Nanavati, Sr. Advocate appeared on behalf of Respondent.

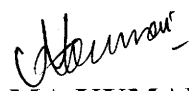
The Learned Lawyer appearing on behalf of the Petitioner requesting time to which the Respondent has objected. However, for the ends of justice, the prayer is allowed.

List the matter on 19.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 15th day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**